

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
STARRED QUESTION NO.257
TO BE ANSWERED ON 20.03.2018

WAIVER OF INTER-STATE POWER TRANSMISSION CHARGES

*257. SHRI T. RATHINAVEL:

Will the Minister of **POWER**
be pleased to state:

- (a) whether it is a fact that Government has extended the waiver of inter-State power transmission charges and losses of solar and wind projects commissioned till March 31, 2022;
- (b) whether it is also a fact that the waiver was available for a period of 25 years from the date of commissioning of the project; and
- (c) if so, the details thereof?

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER
AND
NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO.257 TO BE ANSWERED IN THE RAJYA SABHA ON 20.03.2018 REGARDING WAIVER OF INTER-STATE POWER TRANSMISSION CHARGES.

(a) to (c) : Yes, Sir.

The Government of India has, in accordance with Para 6.4(6) of Tariff Policy, 2016, issued an Order dated 13.2.2018, extending the waiver of Inter-State Transmission System (ISTS) charges and losses on transmission of the electricity generated from solar and wind sources based generation projects to be commissioned till 31st March, 2022.

Such waiver will be available for a period of 25 years from the date of commissioning of such solar and wind projects.
